

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/32/2016**

**NAME OF THE PETITIONER(S) : K.R.Reshma Sawni**

**NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others**

**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

(1) T.V.P. Sai Vihari for Hari Shankarmani	Counsel for Petitioner	T.V.P. Sai Vihari
(2) O.S. Karthikeyan	Counsel for R6	[Signature]
3. Dominic S. David for P. Giridharan	Counsel for R4	[Signature]

**ORDER**

Shri T V P Sai Vihari, counsel for petitioner present. Counsel representing R1 to R3 called but absent. No representation. Shri Dominic S David, representing R4 present and undertakes to file vakalat with the consent of the previous counsel on record. Shri O S Karthikeyan, counsel for R6 present and sought time for filing written arguments. Time extended at request. The matter is posted for final hearing. Put up on **23.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)